

Name of the Corporate Debtor:- Meeti Developers Private Limited

Date of commencement of CIRP :05.04.2024

List of creditors as on : 08.11.2024

## List of secured Financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim received					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party						% of Voting share
1	Onshore Construction Company Private Limited		8,644,622.00	984,657.00		-	-	NO	0.04%	NIL	NIL	7,659,965.00	-	
2	Om Satlaj Co-Operative Housing Society Limited, Vile Parle		75,745,945.00									75,745,945.00		Asked to file the Claim in Form B
3	New Kamal Kunj Co-Operative Housing Society Limited, Bandra		224,323,846.00									224,323,846.00		Asked to file the Claim in Form B
	<b>TOTAL</b>		<b>308,714,413.00</b>	<b>984,657.00</b>		-	-					<b>307,729,756.00</b>		